

resources for implementing the project has been discussed with the State Government and it is hoped that satisfactory arrangements will be made for financing the project.

Plan to promote Wild Life Tourism during Fourth Plan

*833. SHRI K. P. SINGH DEO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have formulated any plan to promote wild life tourism in the country during the Fourth Five Year Plan ; and

(b) if so, the salient features thereof and the financial outlay involved in the implementation of the plan ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Yes, Sir.

(b) Five National Parks and Wild Life Sanctuaries *i.e.* Corbett National Park (Uttar Pradesh), Kanha National Park (Madhya Pradesh), Kaziranga Wild Life Sanctuary (Assam), Gir Wild Life Sanctuary (Gujarat), Periyar Wild Life Sanctuary (Kerala) have been selected for wild life tourism development. In the first phase the emphasis is on providing tourist accommodation and transport facilities and undertaking other related basic activities for wild life tourism development in cooperation with the State Governments concerned. An amount of Rs. 50 lakhs has been provided for the purpose.

Effect of Hijacking of Planes on Number of Tourists visiting India

*834. SHRI S. K. TAPURIAH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether he has any apprehension of less number of tourists visiting India on account of general fear of hijacking of planes ;

(b) if so, whether he has assessed the situation or thought of any remedial measures/solutions ; and

(c) whether some foreign travel agencies have also conveyed him the same ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

Completion of Over-head Bridge near Safdarjang Airport

*835. SHRI M. L. SONDHI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the date by which the over-head bridge near Safdarjang airport in New Delhi is likely to be completed ;

(b) which Department is responsible for co-ordinating the sanction and execution of the project ;

(c) the role of the Shipping and Transport Ministry in this project ;

(d) the dates on which the various Departments processed the papers relating to this project ; and

(e) the steps proposed to be taken by Government to expedite the matter ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) :

(a) to (e). The Ministry of Health and Family Planning and Works, Housing and Urban Development (Department of Health) is responsible for co-ordination and sanction of the project. The execution of the project is to be carried out by the New Delhi Municipal Committee. The role of the Ministry of Shipping and Transport is to render technical advice as and when requested by the Department of Health and the New Delhi Municipal Committee. On 21.10.69, the Ministry of Shipping and Transport furnished technical advice to the Ministry of Health and Family Planning and Works, Housing and Urban Development on the revised estimate for the project. That Ministry accorded administrative approval to the project on 4.4.1970. On 1.5.70, the New Delhi Municipal Committee approved the estimate. On 28.6.70, that Committee issued notice in the press for inviting tenders which were received and opened on 25.9.1970. On 20.11.70, the Committee referred the tenders to the Ministry of Shipping and Transport for technical scrutiny regarding acceptability of the designs submitted by the tenderers.